

MR CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for payment of pension and provision of other facilities to widows."

*The motion was adopted.*

SHRIMATI BASAVA RAJESWARI : I introduce the Bill.

15.38 1/2 hrs

ABOLITION OF BEGGING BILL\*

[English]

SHRIMATI BASAVA RAJESWARI (Bellary) : I beg to move for leave to introduce a Bill to provide for abolition of of begging and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for abolition of begging and for matters connected therewith or incidental thereto."

*The motion was adopted*

SHRIMATI BASAVA RAJESWARI : I introduce the Bill.

15.39 hrs.

BANNING OF SEX DETERMINATION TESTS BILL\*

[English]

SHRIMATI BASAVA RAJESWARI (Bellary) : I beg to move for leave to introduce a Bill to provide for ban on pre-birth sex

determination tests and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for ban on pre-birth sex determination tests and for matters connected therewith,"

*The motion was adopted.*

SHRIMATI BASAVA RAJESWARI : I introduce the Bill.

15.39 1/2 hrs.

DOMESTIC WORKERS (CONDITIONS OF SERVICE) BILL\*

[English]

SHRI HARISH RAWAT (Almora) : I beg to move for leave to introduce a Bill to provide for the improvement of working conditions of domestic workers.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the improvement of working conditions of domestic workers."

*The motion was adopted*

SHRI HARISH RAWAT : I introduce the Bill.

15.40 hrs.

CEILING ON WAGES BILL\*

[English]

SHRI DHARMESH PRASAD VARMA